NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/647/(IB)/2017

NAME OF THE PETITIONER(S)

: HARIVARDHAN STEEL & ALLOYS PVT LTD

NAME OF THE RESPONDENT(S)

: EXPERIENCED HI-TECH CONSULTANCY SERVICES PVT LTD

UNDER SECTION

: 7 RULE 4

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

3. RAVI ZAVA

VAIBHAV R VENKATESH _ COUNSEL FOR

For MB. NITHYAESH RESPONDENT

VAIBHAV

ORDER

Counsels for both the parties are present. Counsel for the Corporate Debtor has submitted the objection to the rejoinder filed by the Applicant. Counsel for the Applicant prayed for time to make final submissions. At request, time is enlarged. Put up on 09.02.2018 at 10.30 A.M.

> (CH. MOHD SHARIEF TARIO) **MEMBER (JUDICIAL)**